(c) In order to deliver LPG supplies within 48 hours of booking, OMCs are monitoring bulk LPG stocks on a daily basis to ensure uninterrupted bottling operations to feed the market as per requirement. In order to meet the peak demand, operation of plants is also undertaken on Sundays and holidays on a need basis and with extended hours on regular working days. Field Officers of OMCs are regularly monitoring all the distributor and any additional supplies required by the distributors, to meet an increase in demand, is released to ensure that the market remains free of any backlog.

[23 April, 2013]

OMCs have also introduced transparency portal on which rating of LPG distributorships are being decided on the basis of delivery time of LPG refill to the customers.

Statement

The company-wise details of established cases of late delivery of LPG cylinder for last three years and the current year is as under:

2009-10			2010-11			2011-12			2012-13		
						·			(till Feb.)		
IOC	BPCL	HPCL	IOC	BPCL	HPCL	IOC	BPCL	HPCL	IOC	BPCL	HPCL
51	1	9	62	1	6	36	8	12	57	4	10

Selling price of natural gas in the country

- †3241. SHRI RAM JETHMALANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that the current selling price of the natural gas produced in India is between 4.2 dollars to 5.7 dollars per unit;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that this price will rise to 8 dollars per unit if the formula evolved on the basis of the recommendations of the Rangarajan Committee nominated by Government is implemented; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Under the

[†]Original notice of the question was received in Hindi.

(c) and (d) A Committee was constituted under Chairmanship of Dr.C. Rangarajan, Chairman, Prime Minister's Economic Advisory Council (EAC), to review among other things, the basis for determining price of domestically produced natural gas. The recommendations of the Committee can be viewed/downloaded from the official website of the Economic Advisory Council to the Prime Minister http://eac.gov.in/. The recommendations of the Committee are under consideration of the Government

Dispute over laying Kochi-Bengaluru gas pipeline

†3242. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether dispute has erupted between GAIL and Tamil Nadu Government over the laying of Kochi-Bengaluru Gas Pipeline by GAIL through agricultural lands;
- (b) whether work on the said gas pipeline project has been stalled due to the said dispute;
 - (c) if so, the details thereof;
- (d) whether Government has held any discussion to resolve this dispute; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (e) The job of pipeline construction was awarded by GAIL in the month of January 2012. Since the start of construction activities in February 2012, the farmers/land owners in Coimbatore/Tirupur region started opposing the project and stalled the construction activities. GAIL with the assistance of Tamil Nadu State administration, tried to resolve the situation through mutual discussions, but the farmers/land owners

[†]Original notice of the question was received in Hindi.